

(7)

Order dated 22.8.02

Heard Shri A.K. Mohapatra-I,

the learned counsel for the applicant  
and Shri A.K. Bose, the learned senior  
standing counsel for the respondents.

During the course of hearing,

Shri Mohapatra for the applicant  
stated that he may be permitted  
to withdraw this O.A. with liberty  
to make a representation to the  
respondents for regularising his  
services as waterman. Leaving giving this  
liberty to the applicant to make  
representation as aforesaid, this  
O.A. is dismissed as withdrawn.  
No costs.

Member (4)

Member (5)

Or. 121 may  
be seen

For hearing.

adtr 26.7.91

L  
23.7.95

Bd

For hearing.

Patra  
1283

Beverly

Or. 20 8.8.02

For hearing.

L  
1218

Bench

Free copies of  
Or. 20. 22.8.02  
may be handed  
over to counsels  
for both sides.Bd  
1219/10  
doL  
1219